

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :22/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31480/2024 BLAPL/10655/2024	SADASIBA NAYAK @ SILU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	JATNI P.S. /341 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000482/2024
2	D-BLAPL/31491/2024 BLAPL/10656/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	ASKA /499 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001388/2024
3	D-BLAPL/31507/2024 BLAPL/10657/2024	AMON PRADHAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000092/2024
4	D-BLAPL/30574/2024 BLAPL/10658/2024	SAROJ KUMAR NAYAK VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	EOW,BHUBANESWAR /9 /2024 PRESIDING OFFICER,DESIGNATED COU CT/0000020/2024
5	D-BLAPL/31646/2024 BLAPL/10659/2024	HALADHAR MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /376 /2024 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000901/2024
6	D-BLAPL/30925/2024 BLAPL/10660/2024	AKASH BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	SURADA /37 /2024 ASST.SESSION JUDGE,SORADA(Ganjam ST/0000065/2024
7	D-BLAPL/30956/2024 BLAPL/10661/2024	SRINIBAS NAYAK @ SINU @ NANDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI /162 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000843/2024
8	D-BLAPL/31213/2024 BLAPL/10662/2024	ASHISH MEHER VS STATE OF ODISHA	BIDYADHAR PANDA VS	BAREIPALI /186 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002347/2024
9	D-BLAPL/31226/2024 BLAPL/10663/2024	KOTHAPALLI GOPI@K. GOPI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /19 /2024 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000066/2024
10	D-BLAPL/30197/2024 BLAPL/10664/2024	PRADEEP KHILAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BETNOTI /93 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000065/2024
11	D-BLAPL/30016/2024 BLAPL/10665/2024	LACHHAMANA SINGH @ LACHHMAN SINGH @ BEDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	SUBALAYA /135 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000014/2023

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12	D-BLAPL/30380/2024 BLAPL/10666/2024	SIBA HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /79 /2009 A.D.J.,JEYPORE(Koraput) CT/0000035/2021
13	D-BLAPL/31311/2024 BLAPL/10667/2024	SITU @ SITANSU SEKHAR MALLICK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BHADRAK TOWN /541 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0002231/2024
14	D-BLAPL/30810/2024 BLAPL/10668/2024	BHUSANA GAMPHARAI @ GAMPRAI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /133 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/000113/2021
15	D-BLAPL/31244/2024 BLAPL/10669/2024	LACHHIN BHATRA VS STATE OF ODISHA	SNEHASISH BEHERA VS	MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000085/2022
16	D-BLAPL/31004/2024 BLAPL/10670/2024	AJAYA KUMAR BISWAL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000530/2024
17	D-BLAPL/31231/2024 BLAPL/10671/2024	GOPARANJAN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	BOLANGIR TOWN /536 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001468/2024
18	D-BLAPL/31048/2024 BLAPL/10672/2024	SK. USMAN VS STATE OF ODISHA	ARIJEET MISHRA VS	GHASIPURA /311 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar GR/0000598/2024
19	D-BLAPL/31209/2024 BLAPL/10673/2024	GOPARANJAN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	BOLANGIR TOWN /535 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001467/2024
20	D-BLAPL/31533/2024 BLAPL/10674/2024	SANKAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /89 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000316/2024
21	D-BLAPL/31368/2024 BLAPL/10675/2024	CHANDAN JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /422 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001845/2024
22	D-BLAPL/31126/2024 BLAPL/10676/2024	DIPUNA @ SARBESWAR JENA VS STATE OF ODISHA	SANJEEB KUMAR DAS VS	KUJANGA /265 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000060/2024
23	D-BLAPL/31504/2024	BALARAM DAS	AKSHAYA KUMAR SAHOO	DEOGARH /444 /2024

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	BLAPL/10677/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000018/2024
24	D-BLAPL/31473/2024 BLAPL/10678/2024	SAMUNA@SOUMYA RANJAN BHOI VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /351 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000139/2023
25	D-BLAPL/31526/2024 BLAPL/10679/2024	SANJAY KUMAR PRADHAN @ SANJU VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
26	D-BLAPL/31579/2024 BLAPL/10680/2024	SYED RAHIL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,KONARK(Puri) GR/0000892/2023
27	D-BLAPL/31528/2024 BLAPL/10681/2024	MIKI@MANORANJAN SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
28	D-BLAPL/30168/2024 BLAPL/10682/2024	DIPALIKA MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	DARGHA BAZAR /90 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000474/2023
29	D-BLAPL/31532/2024 BLAPL/10683/2024	SANKAR NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /202 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000354/2024
30	D-BLAPL/31535/2024 BLAPL/10684/2024	SK.ABBASH VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 2ND A.D.J.,PURI(Puri) TR/0000024/2024
31	D-BLAPL/31655/2024 BLAPL/10685/2024	KAPILESWAR SUNA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /167 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000459/2024
32	D-BLAPL/31640/2024 BLAPL/10686/2024	AJAY CHOUDHURY VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2022
33	D-BLAPL/31434/2024 BLAPL/10687/2024	SANTOSH KUMAR MOHANTY @ PINTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MOTU /112 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000458/2024
34	D-BLAPL/31615/2024 BLAPL/10688/2024	SAGAR HEMBRAM VS	DALIRANI BEHURAY VS	SARAT /9 /2024 ASSISTANT SESSION JUDGE,UDALA(M

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35	D-BLAPL/31723/2024 BLAPL/10689/2024	STATE OF ODISHA LINGARAJ GHATUAL @ GHATUALA VS STATE OF ODISHA	SANJIT MISHRA VS	ST/0000029/2024 NAYAPALLI P.S. /540 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000498/2024
36	D-BLAPL/31435/2024 BLAPL/10690/2024	SANTOSH KUMAR MOHANTY @ PINTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI SADAR /112 /2024 GRAMA NYAYALAYA, KORUKONDA(M GR/0000109/2024
37	D-BLAPL/31633/2024 BLAPL/10691/2024	ROHAN BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	TITILAGARH /166 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000206/2024
38	D-BLAPL/31438/2024 BLAPL/10692/2024	SANKAR MAJUMDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /7 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000007/2024
39	D-BLAPL/30984/2024 BLAPL/10693/2024	SAMUEL MAHANANDA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	PAHALA /409 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000504/2024
40	D-BLAPL/31562/2024 BLAPL/10694/2024	MOTIRAJ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /165 /2024 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000490/2024
41	D-BLAPL/31051/2024 BLAPL/10695/2024	BUDU HARIJAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHITRAKONDA /58 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000074/2022
42	D-BLAPL/31578/2024 BLAPL/10696/2024	SUNIL NAYAK @ DANA VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /55 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000406/2024
43	D-BLAPL/30790/2024 BLAPL/10697/2024	LAKA PODIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /283 /2023 A.D.J.,MALKANGIRI(Malkangiri) CT/0000032/2024
44	D-BLAPL/31625/2024 BLAPL/10698/2024	SANJIB PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /106 /2024 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000077/2024
45	D-BLAPL/31654/2024 BLAPL/10699/2024	JAYKRUSHNA NAIK @ RAJIB VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /167 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000459/2024

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46	D-BLAPL/31658/2024 BLAPL/10700/2024	RAJENDRA RAJAHANSA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /167 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000459/2024
47	D-BLAPL/30181/2024 BLAPL/10701/2024	SHAIK NAZIM @ NAJIM VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	NABARANGAPUR TOWN /322 /2017 DISTRICT AND SESSIONS JUDGE,NAWA MISCA/0000076/2024
48	D-BLAPL/31660/2024 BLAPL/10702/2024	SAIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /274 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000057/2020
49	D-BLAPL/31605/2024 BLAPL/10703/2024	ANANTA HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
50	D-BLAPL/31678/2024 BLAPL/10704/2024	NIRANJAN BEHERA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /137 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000391/2024
51	D-BLAPL/31598/2024 BLAPL/10705/2024	BASANTI NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BAGDIA /114 /2024 SPECIAL JUDGE(VIGILANCE),ANGUL(A CT/0000228/2024
52	D-BLAPL/31608/2024 BLAPL/10706/2024	ANANDA SUNANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000031/2024
53	D-BLAPL/31078/2024 BLAPL/10707/2024	KILANI PINTI @ KILANI PINTU VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHANDILI /201 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000030/2024
54	D-BLAPL/31681/2024 BLAPL/10708/2024	SARAT CHANDRA ROURAY @ SARAT ROURARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /228 /2024 J.M.F.C,TANGI(Khordha) GR/0000566/2024
55	D-BLAPL/31610/2024 BLAPL/10709/2024	BABAJI CHHURIA @ BABA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /204 /2021 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2021
56	D-BLAPL/31677/2024 BLAPL/10710/2024	GUDU GARGAI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	REAMAL /113 /2024 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000008/2024
57	D-BLAPL/31686/2024	CHANDAN PANIGRAHI	SUJIT KUMAR PATNAİK	KODALA /263 /2024

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	BLAPL/10711/2024	VS STATE OF ODISHA	VS	ADJ,KODALA(Ganjam) Spl/000003/2024
58	D-BLAPL/31618/2024 BLAPL/10712/2024	GOBINDA SA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SONEPUR /289 /2024 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000265/2024
59	D-BLAPL/31664/2024 BLAPL/10713/2024	DAMODAR DAMI VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT SADAR /92 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000138/2022
60	D-CMP/44295/2024 CMP/1195/2024	RAMA KRUSHNA PANIGRAHI VS LOBHA BALABANTARAY	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh Fao/0000121/2022
61	D-CMP/44647/2024 CMP/1196/2024	KRUSHNA PRASAD SATPATHY VS BAISHNAB BEHURA	BANSHIDHAR BAUG VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CMA/0000149/2023
62	D-CMP/40617/2024 CMP/1197/2024	SURENDRA NAYAK VS UPENDRA PRASAD NAYAK	SUKANTA KUMAR NAYAK (2) VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH CS/0000509/2008
63	D-CMP/44162/2024 CMP/1198/2024	ANA KUMAR VS TIBU NAIK	SARADA DASH VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000020/2019
64	D-CMP/40135/2024 CMP/1199/2024	BANDITARANI PRAHARAJ VS L.I.C. OF INDIA, CUTTACK	BHASKAR CHANDRA PANDA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000078/2023
65	D-CMP/40144/2024 CMP/1200/2024	PRIYABRATA TRIPATHY VS SATYABRATA TRIPATHY	BHASKAR CHANDRA PANDA VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000441/2019
66	D-CMP/43671/2024 CMP/1201/2024	KAMALA KANTA MOHAPATRA VS ANANTA KUMAR @ PRASAD MOHAPATYRA	SANTOSH KUMAR DWIVEDY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO Fd/0000048/2023
67	D-CMP/43292/2024 CMP/1202/2024	HOLY CHILD SCHOOL, KHORDHA VS BIPLAB KESARI SATHPATHY	BHASKAR CHANDRA PANDA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000002/2024
68	D-CMP/44212/2024 CMP/1203/2024	PADMALOCHAN MISHRA VS	UDIT NARAYAN JENA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar)

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69	D-CONTC/40469/2024 CONTC/7370/2024	AJIT KUMAR DALAI TAJUDDIN KHAN VS SHALINI PANDIT, IAS	ADV. VS	CS/0000039/2016 // ()
70	D-CONTC/41438/2024 CONTC/7371/2024	MAMATA MOHAPATRA VS DR. DHARANIDHARA NANDA, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// ()
71	D-CONTC/42728/2024 CONTC/7372/2024	GOPAL CHANDRA DALABEHERA VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()
72	D-CONTC/41328/2024 CONTC/7373/2024	SANJUKTA SAHOO VS VIR VIKRAM YADAV, PRINCIPAL SECRETARY WORKS DEPT.	ADV. VS	// ()
73	D-CONTC/43297/2024 CONTC/7374/2024	SWASTIK JENA VS SOUBHAGYA LAXMI MOHANTY, PRINCIPAL, DAV PUBLIC SCHOOL, KHURDA	ADV. VS	// ()
74	D-CONTC/43801/2024 CONTC/7375/2024	DILLIP KUMAR DEY VS SALINI PANDIT, I.A.S,	ADV. VS	// ()
75	D-CONTC/43926/2024 CONTC/7376/2024	SAMBIT KUMAR NAYAK VS RAMA CHANDRA PALATA, OAS	ADV. VS	// ()
76	D-CONTC/44024/2024 CONTC/7377/2024	SUSANTA KUMAR DALAI VS SATYABRATA SAHOO, I.A.S,	ADV. VS	// ()
77	D-CONTC/44152/2024 CONTC/7378/2024	PRASANTA KUMAR MISHRA VS SHALINI PANDIT, IAS	ADV. VS	// ()
78	D-CONTC/39665/2024 CONTC/7379/2024	CHANCHALA PRUSTY VS YAMINI SARANGI, IAS	ADV VS	// ()
79	D-CONTC/43302/2024 CONTC/7380/2024	AVINNA CHANDRA DASH VS PRABHU KALYAN PATNAIK, REGISTRAR CO-OPERATIVE SOCIETY, KHURDA	ANUP UDAYA SENAPATI VS	// ()

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80	D-CONTC/43046/2024 CONTC/7381/2024	JAGANNATH DAS VS SATYABRATA SAHU, I.A.S,	ADV. VS	// 0 //
81	D-CONTC/44572/2024 CONTC/7382/2024	ANANTA MAJHI @ ANANT RAM MAJHI VS ALOK KAR.ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
82	D-CONTC/44576/2024 CONTC/7383/2024	PHAGANU PARABHUE VS ALOK KAR, DIRECTOR (R AND R) AND ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
83	D-CONTC/44138/2024 CONTC/7384/2024	SUBASH CHANDRA SWAIN VS SASWAT MISHRA, IAS	DEVI PRASAD DASH VS	// 0 //
84	D-CONTC/44571/2024 CONTC/7385/2024	SUNDAR MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
85	D-CONTC/44580/2024 CONTC/7386/2024	MAHENDRA PATEL VS ALOK KAR, DIRECTOR (R AND R) AND ADDL. SECY. W.R DEPT.	ADV. VS	// 0 //
86	D-CONTC/44141/2024 CONTC/7387/2024	RANJAN KUMAR PARIDA VS SASWAT MISHRA, IAS	DEVI PRASAD DASH VS	// 0 //
87	D-CONTC/43465/2024 CONTC/7388/2024	LALIT KUMAR NAYAK VS DEORANJAN KUMAR SINGH, IAS	RAJIB RATH VS	// 0 //
88	D-CONTC/42315/2024 CONTC/7389/2024	VIJAY KRISHNA POULTRY PVT. LTD., BBSR VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
89	D-CONTC/44687/2024 CONTC/7390/2024	RATAN KUMAR AGRAWAL VS VIR VIKRAM YADAV, PRINCIPAL SECY, WORKS DEPT.	ADV. VS	// 0 //
90	D-CONTC/42307/2024 CONTC/7391/2024	RAJENDRA PRASAD NANDA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
91	D-CRLA/31159/2024	PRADEEP KUMAR PANDA	PRAKASH RANJAN BARIK	BALASORE VIGILANCE /20 /2008

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	CRLA/1048/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, VIGILANCE, BARIPADA GR/000020/2008
92	D-CRLA/31459/2024 CRLA/1049/2024	KANHU @ NARENDRA MUKHI @ NARENDRA KUMAR MUKHI VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /127 /2021 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) Spl/0000072/2021
93	D-CRLA/27867/2024 CRLA/1050/2024	ABHINASH MEHER@ABINASH MEHER VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	LATHOR /134 /2024 A.D.J,PATNAGARH(Balangir) Spl/0000016/2024
94	D-CRLA/31462/2024 CRLA/1051/2024	ABINASH DIGAL@PAPUN DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /82 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000056/2021
95	D-CRLA/28119/2024 CRLA/1052/2024	CHANDRAMANI PRUSTY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	INDUASTRIAL,NISA /114 /2021 A.D.J.,ANGUL(Anugul) CT/0000056/2021
96	D-CRLA/30368/2024 CRLA/1053/2024	MD SONU @ MD ARIF ANSARI VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR TOWN /124 /2023 1ST ADDL SESSIONS JUDGE, SAMBALPUR Spl/0000012/2023
97	D-CRLA/31341/2024 CRLA/1054/2024	KALEBA JANI VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000127/2023
98	D-CRLMA/30195/2024 CRLMA/181/2024	MANISHA MOHANTY VS AVISEKA SAHOO	NIROD KUMAR SAHU VS	BHANDARIPOKHARI /190 /2023 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAR CRMC/0000014/2023
99	D-CRLMC/30966/2024 CRLMC/4000/2024	SURENDRANATH SAHOO VS SRADHANJALI SAHOO	DEVASHIS PANDA VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) CMC/0000007/2009
100	D-CRLMC/28536/2024 CRLMC/4001/2024	GOUTAM SAHOO VS STATE OF ODISHA	PRATIK DASH VS	EOW,BHUBANESWAR /18 /2023 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000003/2024
101	D-CRLMC/31237/2024 CRLMC/4002/2024	DR. ADWEIT CHARAN DHAL@ADWIDT CHARAN DHAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SEA BEACH /125 /2004 J.M.F.C.,PURI(Puri) GR/0001088/2004
102	D-CRLMC/30113/2024 CRLMC/4003/2024	KUNU KISHAN VS	SAMARENDRA BAHADUR VS	DHARUADIHI /97 /2023 SPECIAL JUDGE, SUNDARGARH(Sundargarh)

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103	D-CRLMC/31320/2024 CRLMC/4004/2024	STATE OF ODISHA SUBASH CHANDRA GAJENDRA @ SUBAS GAJENDRA VS	ARJUNA CHARANA BEHERA VS	Spl/0000101/2023 SATYABADI /415 /2020 J.M.F.C. (II), PURI(Puri) GR/0003542/2020
104	D-CRLMC/30330/2024 CRLMC/4005/2024	STATE OF ODISHA TUKUNA MOHANTY VS	AMLAN SHAKTI PAUL VS	//0 A.D.J.,BHUBANESWAR(Khordha) TR/0000053/2019
105	D-CRLMC/31413/2024 CRLMC/4006/2024	STATE OF ODISHA ARUPANANDA SAHOO VS	BIKRAM KESHARI RAJ VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) CRA/0000019/2023
106	D-CRLMC/30411/2024 CRLMC/4007/2024	STATE OF ODISHA BHARAT CHANDRA PATRA VS	PABITRA KUMAR DUTTA VS	//0 ADDL.SESIONS JUDGE,KARANJIA(Ma) CRREV/0000008/2023
107	D-CRLMC/31455/2024 CRLMC/4008/2024	STATE OF ODISHA KAWALJIT KARAMCHAND SHARMA VS	BISWAJIT PASAYAT VS	CHANDRASEKHARPUR /108 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000241/2024
108	D-CRLMC/30415/2024 CRLMC/4009/2024	STATE OF ODISHA BHARAT CHANDRA PATRA VS	PABITRA KUMAR DUTTA VS	//0 ADDL.SESIONS JUDGE,KARANJIA(Ma) CRREV/0000009/2023
109	D-CRLMC/31476/2024 CRLMC/4010/2024	STATE OF ODISHA JYOTI KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /86 /2008 ASST.SESIONS JUDGE,GANJAM AT BE ST/0000089/2017
110	D-CRLMC/30440/2024 CRLMC/4011/2024	STATE OF ODISHA ABHISEK TADU VS	DEEPAK RANJAN PARIDA VS	RAJNAGAR /68 /2016 SPECIAL JUDGE,KENDRAPARA(Kendrapa) Spl/0000085/2016
111	D-CRLMC/30837/2024 CRLMC/4012/2024	STATE OF ODISHA ROHIT SENAPATI VS	SUKANTA KUMAR NAYAK VS	SABARANG /198 /2022 ASST.SESIONS JUDGE(STC),BHADRAK ST/0000218/2023
112	D-CRLMC/28426/2024 CRLMC/4013/2024	STATE OF ODISHA PURNA CHANDRA MOHAPATRA VS	NISHIKANTA MOHAPATRA VS	KHURDA P.S. /326 /2024 S.D.J.M.,BHUBANESWAR(Khordha) GR/0000718/2024
113	D-CRLMC/31174/2024 CRLMC/4014/2024	STATE OF ODISHA PILU @ PRAFULLA CHANDRA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MALGODOWN /28 /2011 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000284/2011

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114	D-CRLMC/30891/2024 CRLMC/4015/2024	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	DHARMASALA /323 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000872/2023
115	D-CRLMC/28432/2024 CRLMC/4016/2024	RABI NARAYAN MAHAPATRA VS STATE OF ODISHA	NISHIKANTA MOHAPATRA VS	KHURDA P.S. /326 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001598/2024
116	D-CRLMC/31372/2024 CRLMC/4017/2024	KABI RANJAN NAYAK VS STATE OF ODISHA	DEBASIS TRIPATHY VS	PATTAMUNDAI /404 /2016 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000400/2016
117	D-CRLMC/29844/2024 CRLMC/4018/2024	PRADEEP NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	SAMAL /89 /2019 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000042/2019
118	D-CRLMC/30969/2024 CRLMC/4019/2024	ASHARANI RATH VS STATE OF ODISHA	BRUNDABAN ROUT VS	NABARANGAPUR TOWN /53 /2020 A.D.J.,NAWARANGPUR(Nabarangapur) Cp/0000001/2023
119	D-CRLMC/30994/2024 CRLMC/4020/2024	SOUMYA RANJAN NAYAK@KANHA NAYAK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	ASTARANGA /196 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0001029/2024
120	D-CRLMC/31531/2024 CRLMC/4021/2024	BANSIDHAR SAHOO VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /153 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Kandamukh) CT/0000042/2020
121	D-CRLMC/31570/2024 CRLMC/4022/2024	TRINATH BARALA VS EXECUTIVE ENGINEER ELECTRICAL TPCODL, PURI	BASUDEV BARIK VS	/ /0 S.D.J.M.,PURI(Puri) ICC/0000109/2023
122	D-CRLMC/31599/2024 CRLMC/4023/2024	PRAVAT KUMAR PRUSTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000056/2024
123	D-CRLMC/29826/2024 CRLMC/4024/2024	SUDARSAN SAHOO VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	PALLAHARA /164 /2019 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000078/2019
124	D-CRLMP/31638/2024 CRLMP/1441/2024	SANDHYA DAS VS THE COMMISSIONERATE OF POLICE, BBSR	SATYABRATA MOHANTY VS	BADAGODA P.S. /591 /2024 () //
125	D-CRLREV/30848/2024	SWAGAT NAYAK	RAJESH RANJAN SAHOO	SAHID NAGAR P.S. /234 /2020

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	CRLREV/613/2024	VS STATE OF ODISHA	VS	J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0002131/2020
126	D-CRLREV/29299/2024 CRLREV/614/2024	BIJAY KUMAR BHUYAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALICHANDRAPUR /196 /2012 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000052/2013
127	D-CRLREV/30089/2024 CRLREV/615/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /280 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000496/2021
128	D-CRLREV/31190/2024 CRLREV/616/2024	NABHA NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /78 /2005 A.D.J.,BERHAMPUR(Ganjam) CRA/0000019/2015
129	D-CRLREV/31249/2024 CRLREV/617/2024	HALADHAR DASH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 J.M.F.C.,SORO(Baleshwar) CRMC/0000213/2024
130	D-FAO/44515/2024 FAO/495/2024	RAMCHANDRA PASWAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000121/2023
131	D-JCRLA/31770/2024 JCRLA/165/2024	AJESH@LEPU KHADIA VS STATE OF ODISHA	ADV. VS	ATTABIRA /272 /2020 A.D.J.,BARGARH(Bargarh) CT/0000004/2021
132	D-JCRLA/31771/2024 JCRLA/166/2024	ABHI BHOI VS STATE OF ODISHA	ADV. VS	MUDANPUR RAMPUR /160 /2018 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000004/2019
133	D-JCRLA/31772/2024 JCRLA/167/2024	HEMANTA MALLICK@PABAN VS STATE OF ODISHA	ADV. VS	KHAJURIPADA /74 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000035/2022
134	D-JCRLA/31774/2024 JCRLA/168/2024	SURYA SAHOO@SURYAMANI@SUJAN VS STATE OF ODISHA	ADV. VS	GANIA /73 /2018 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000123/2019
135	D-MACA/44617/2024 MACA/1055/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS KAMALINI BEHERA	PRASANTA KUMAR MAHALI VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000222/2017
136	D-MSA/40688/2024 MSA/38/2024	M/S. SRUSTI ESTATES PRIVATE LIMITED.,KHURDA VS	SATYA SMRUTI MOHANTY VS	// ODISHA REAL ESTATE APPELLATE TR

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137	D-RPFAM/44386/2024 RPFAM/300/2024	SRUSTI RESIDENCY FLAT OWNERS WELFARE SOCIETY,BBSR BISWANATH BEHERA VS SHANTILATA BEHERA	SUSANTA KUMAR BARAL VS	Oa/000055/2023 // JUDGE,FAMILY COURT,ANGUL(Anugul Crp/000069/2022
138	D-RVWPET/37019/2024 RVWPET/249/2024	GYANARANJAN MOHAPATRA VS STATE OF ODISHA	AMITABH MISHRA VS	// () //
139	D-TRP(C)/42664/2024 TRP(C)/329/2024	AKSHAY CHANDRA MAHAPATRA VS LEEJASHREE MOHAPATRA	SANDHYARANI PANI VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000111/2024
140	D-TRP(C)/44552/2024 TRP(C)/330/2024	JYOTIRMAYEE HALDAR VS CHINMAYA BISWAL	ARIJEET MISHRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000601/2024
141	D-TRP(C)/44657/2024 TRP(C)/331/2024	SONALISHA NAYAK VS ABHAN MOHAPATRA	BISHNU PRASAD RATH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000634/2024
142	D-WA/41861/2024 WA/2857/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
143	D-WA/43970/2024 WA/2858/2024	STATE OF ODISHA VS RAKESH ROUT	TAPAS KUMAR PRAHARAJ, S.C. VS	// () //
144	D-WA/43972/2024 WA/2859/2024	STATE OF ODISHA VS BALARAM SINGH	TAPAS KUMAR PRAHARAJ, S.C. VS	// () //
145	D-WA/43973/2024 WA/2860/2024	STATE OF ODISHA VS BIJAYA KUMAR SINGH	SASWAT DAS, A.G.A. VS	// () //
146	D-WA/43980/2024 WA/2861/2024	STATE OF ODISHA VS MANAGING COMMITTEE OF PRAHALLAD HIGH SCHOOL	SANGRAM KESHARI JENA,A.G.A VS	// () //
147	D-WA/43982/2024 WA/2862/2024	STATE OF ODISHA VS PARESWAR PARIDA	SASWAT DAS,A.G.A VS	// () //

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148	D-WA/43975/2024 WA/2863/2024	STATE OF ODISHA VS BINOD BIHARI PANDA	SASWAT DAS, A.G.A. VS	// 0 //
149	D-WA/43984/2024 WA/2864/2024	STATE OF ODISHA VS TUSHAR KANTA JENA	SASWAT DAS,A.G.A VS	// 0 //
150	D-WA/43983/2024 WA/2865/2024	STATE OF ODISHA VS PARAMANANDA BARIK	SASWAT DAS,A.G.A VS	// 0 //
151	D-WA/44007/2024 WA/2866/2024	KALINGA RAY VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
152	D-WA/43985/2024 WA/2867/2024	STATE OF ODISHA VS PRIYADARSINI OTA	SASWAT DAS,A.G.A VS	// 0 //
153	D-WA/44013/2024 WA/2868/2024	PRAKASH KUMAR RAY VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
154	D-WA/44017/2024 WA/2869/2024	ANIRUDHA RANABIJULI VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
155	D-WA/44019/2024 WA/2870/2024	MANOJ KUMAR BEHERA VS UCO BANK, BBSR	SURENDRA NATH PANDA VS	// 0 //
156	D-WA/44047/2024 WA/2871/2024	STATE OF ODISHA VS RAMBHA KESAVA RAO	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
157	D-WA/43981/2024 WA/2872/2024	STATE OF ODISHA VS VIBEKANANDA ADHIKARY	SASWAT DAS,A.G.A VS	// 0 //
158	D-WA/44292/2024 WA/2873/2024	STATE OF ODISHA VS SUBHASH CHANDRA ROUT	AMIYA KU MISHRA, A.G.A. VS	// 0 //
159	D-WA/44323/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

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	WA/2874/2024	VS ROSALINE	VS	0 //
160	D-WA/44286/2024 WA/2875/2024	STATE OF ODISHA VS SOUMYA RANJAN NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
161	D-WA/44324/2024 WA/2876/2024	STATE OF ODISHA VS PRAFULLA KUMAR BHOI	SANGRAM KESHARI JENA,A.G.A. VS	// 0 //
162	D-WA/44303/2024 WA/2877/2024	STATE OF ODISHA VS SARAT KUMAR MOHARANA	BIPLAB MOHANTY, A.G.A. VS	// 0 //
163	D-WA/44330/2024 WA/2878/2024	STATE OF ODISHA VS SAROJ KUMAR DASH	AMIYA KUMAR MISHRA,A.G.A. VS	// 0 //
164	D-WA/44282/2024 WA/2879/2024	STATE OF ODISHA VS ANANDA CHANDRA DAS	AMIYA KU MISHRA, A.G.A. VS	// 0 //
165	D-WA/44285/2024 WA/2880/2024	STATE OF ODISHA VS SARAT KUMAR NAYAK	DEBASIS NAYAK, A.G.A. VS	// 0 //
166	D-WA/44301/2024 WA/2881/2024	STATE OF ODISHA VS SANTOSH KUMAR GUMANSINGH	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
167	D-WA/44289/2024 WA/2882/2024	STATE OF ODISHA VS AKSHYA KUMAR NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
168	D-WA/44328/2024 WA/2883/2024	JAYAKRUSHNA PANIGRAHI VS COLLECTOR CUM DIST. MAGISTRATE, BHADRAK	SUKANTA KU. NAYAK VS	// 0 //
169	D-WA/44332/2024 WA/2884/2024	STATE OF ODISHA VS KESHAB CHARAN MALL	DEBASIS NAYAK,A.G.A. VS	// 0 //
170	D-WA/44274/2024 WA/2885/2024	STATE OF ODISHA VS	DEBASIS NAYAK, A.G.A. VS	// 0

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171	D-WA/44283/2024 WA/2886/2024	RAMESH CHANDRA JENA STATE OF ODISHA VS SAMPATI PUTEL	DEBASIS NAYAK, A.G.A. VS	// // 0 //
172	D-WA/42023/2024 WA/2887/2024	NIHAR RANJAN SWAIN VS REGISTRAR, COOPERATIVE SOCIETIES, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
173	D-WA/44276/2024 WA/2888/2024	STATE OF ODISHA VS PRASANNA KUMAR SAHU	PURNA CHANDRA DAS, A.S.C. VS	// 0 //
174	D-WA/44278/2024 WA/2889/2024	STATE OF ODISHA VS SHIRA MAJHI	AMIYA KU MISHRA, A.G.A. VS	// 0 //
175	D-WA/44357/2024 WA/2890/2024	STATE OF ODISHA VS JAYADEVA DAKUA	MALAY KETAN BALBANTRAY, A.G.A. VS	// 0 //
176	D-WA/43848/2024 WA/2891/2024	CHAMARU DHARUA VS D.I.G OF POLICE, NOTHERN RANGE,SAMBALPUR	GYANA RANJAN SETHI VS	// 0 //
177	D-WA/44381/2024 WA/2892/2024	UNION OF INDIA VS DR. BIMAL PRASAD MOHANTY	CHANDRAKANTA PRADHAN,SR. PANEL COUNSEL VS	// 0 //
178	D-WA/42042/2024 WA/2893/2024	NIHAR RANJAN SWAIN VS REGISTRAR, CO-OPERATIVE SOCIETIES, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
179	D-WA/44360/2024 WA/2894/2024	STATE OF ODISHA VS ANANTA NARAYAN DAS	DEBASIS NAYAK, A.G.A. VS	// 0 //
180	D-WA/44361/2024 WA/2895/2024	STATE OF ODISHA VS SUBIR KUMAR GHOSH	DEBASIS NAYAK, A.G.A. VS	// 0 //
181	D-WA/44053/2024 WA/2896/2024	STATE OF ODISHA VS NARAYAN PANDA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //

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182	D-WA/44359/2024 WA/2897/2024	STATE OF ODISHA VS KAMAL LOCHAN DASH	DEBASIS NAYAK, A.G.A. VS	// 0 //
183	D-WP(C)/42265/2024 WP(C)/26185/2024	ABHAYA KUMAR SAHOO @ AKHAYA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
184	D-WP(C)/39925/2024 WP(C)/26186/2024	UDAYAHARI GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
185	D-WP(C)/42319/2024 WP(C)/26187/2024	SUBODH CHANDRA DAS VS ODISHA GRAMYA BANK, BBSR	SAMEER KUMAR DAS VS	// 0 //
186	D-WP(C)/43369/2024 WP(C)/26188/2024	E MAYET ALI MONDAL @ ENAYET ALI MONDAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
187	D-WP(C)/41264/2024 WP(C)/26189/2024	ABHAY MALICK VS THE BRANCH MANAGER, HINDUJA FINANCE LTD., ANGUL	RANJAN KUMAR NAYAK VS	// 0 //
188	D-WP(C)/42392/2024 WP(C)/26190/2024	KAILASH CHANDRA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
189	D-WP(C)/44235/2024 WP(C)/26191/2024	LADU KISHOR BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
190	D-WP(C)/42567/2024 WP(C)/26192/2024	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
191	D-WP(C)/43674/2024 WP(C)/26193/2024	LAXMIDHAR PATRA VS UNION OF INDIA	BHOJARAJ SETH VS	// 0 //
192	D-WP(C)/42465/2024 WP(C)/26194/2024	BAIKUNTHA SAHU VS ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA, SAMBALPUR	NIROD KUMAR SAHU VS	// 0 //
193	D-WP(C)/44383/2024	NARESH KUMAR PATRA	SHARAT KUMAR ACHARAYA	//

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	WP(C)/26195/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/42471/2024 WP(C)/26196/2024	SATAKOSIA ABHAYARANYA AND PRAJA SURAKSHYA SAMITI, ANGUL VS GOVT OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
195	D-WP(C)/43775/2024 WP(C)/26197/2024	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
196	D-WP(C)/42239/2024 WP(C)/26198/2024	KIADEI SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
197	D-WP(C)/44671/2024 WP(C)/26199/2024	SONU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
198	D-WP(C)/39971/2024 WP(C)/26200/2024	PURNA CHANDRA DAS VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// 0 //
199	D-WP(C)/42476/2024 WP(C)/26201/2024	URBASI GHATAL VS THE ADDL. SUB-COLLECTOR (SETTLEMENT), PHULBANI, KANDHAMAL	TUSAR KUMAR MISHRA VS	// 0 //
200	D-WP(C)/43834/2024 WP(C)/26202/2024	SUCHITRA DEVI SINGH @ SUCHITRA SINGH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
201	D-WP(C)/44194/2024 WP(C)/26203/2024	L.PRATAP CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
202	D-WP(C)/43900/2024 WP(C)/26204/2024	SUSANTA KUMR GIRI VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
203	D-WP(C)/42479/2024 WP(C)/26205/2024	BENUDHAR ROUT VS THE COLLECTOR, KHURDA	SATYAPURNA PANDA VS	// 0 //
204	D-WP(C)/42660/2024 WP(C)/26206/2024	MADAN MOHAN PATTNAIK VS	SATYAJIT SAMAL VS	// 0

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205	D-WP(C)/40925/2024 WP(C)/26207/2024	STATE OF ORISSA KARUNAKAR JENA VS	BISHWARANJAN SAHU VS	// // ()
206	D-WP(C)/44427/2024 WP(C)/26208/2024	STATE OF ODISHA HARABATI SAMAL VS	SUDHIR KUMAR MALLICK VS	// // ()
207	D-WP(C)/44068/2024 WP(C)/26209/2024	STATE OF ODISHA SUMANTA KUMAR MOHANTA VS	BIGYAN KUMAR SHARMA VS	// // ()
208	D-WP(C)/44236/2024 WP(C)/26210/2024	STATE OF ODISHA HADUBANDHU JENA VS	SANJIB MOHANTY VS	// // ()
209	D-WP(C)/42635/2024 WP(C)/26211/2024	STATE OF ODISHA NAROTTAM PRADHAN VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/42662/2024 WP(C)/26212/2024	STATE OF ODISHA SANTI LATA DAS VS	SATYAJIT SAMAL VS	// // ()
211	D-WP(C)/44436/2024 WP(C)/26213/2024	STATE OF ODISHA MANJULATA MISHRA VS	GEETA RANI MALLICK VS	// // ()
212	D-WP(C)/43477/2024 WP(C)/26214/2024	STATE OF ODISHA BHADRAKANTA MAHAPRASAD MAHARANA VS	SAMIR KUMAR MISHRA VS	// // ()
213	D-WP(C)/44111/2024 WP(C)/26215/2024	APPEAL COMMITTEE HONBLE HIGH COURT OF ORISSA BERLIA ASSOCIATES PVT. LTD., ROURKELA VS	SASWAT KUMAR ACHARYA VS	// // ()
214	D-WP(C)/44444/2024 WP(C)/26216/2024	ASST. COMNR OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR NALINIPRAVA SAHOO VS	GEETA RANI MALLICK VS	// // ()
215	D-WP(C)/44265/2024 WP(C)/26217/2024	STATE OF ODISHA PINU NAYAK VS	MAGA BEHERA VS	// // ()
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA		//

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216	D-WP(C)/43015/2024 WP(C)/26218/2024	SUBHASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
217	D-WP(C)/44098/2024 WP(C)/26219/2024	NEELAKANTHA SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
218	D-WP(C)/43380/2024 WP(C)/26220/2024	JAYAKRUSHNA BEHERA VS TAHASILDAR, SADAR, CUTTACK	RAI CHARAN MOHAPATRA VS	// 0 //
219	D-WP(C)/44487/2024 WP(C)/26221/2024	SHYAM NAHAK @ SHYAM SUNDAR NAHAK VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
220	D-WP(C)/43021/2024 WP(C)/26222/2024	PRATAP CHANDRA TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
221	D-WP(C)/44523/2024 WP(C)/26223/2024	SATYABAN BISHI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
222	D-WP(C)/44105/2024 WP(C)/26224/2024	RAMAHARI SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
223	D-WP(C)/44531/2024 WP(C)/26225/2024	SOMANATH BISOI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
224	D-WP(C)/40239/2024 WP(C)/26226/2024	SAKUNTALA BISWAL @ ROUT VS BRANCH MANAGER, BIRLA SUNLIFE INSURANCE CO LTD	SUKANTA KUMAR NAYAK (2) VS	// 0 //
225	D-WP(C)/44171/2024 WP(C)/26227/2024	JAGABANDHU SAHOO VS ADDL. COMMNR, LAND RECORDS AND SETTLEMENT, CUTTACK(I)	SUKANTA KUMAR NAYAK (2) VS	// 0 //
226	D-WP(C)/41117/2024 WP(C)/26228/2024	BISWA RANJAN PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
227	D-WP(C)/43237/2024	M/S. PKB CONSTRUCTION, BARGARH	PRABODHA CHANDRA NAYAK	//

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	WP(C)/26229/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/44540/2024 WP(C)/26230/2024	BICHITRA KUMAR TAREI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
229	D-WP(C)/43087/2024 WP(C)/26231/2024	PRAMOD BEHERA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA VS	// 0 //
230	D-WP(C)/43618/2024 WP(C)/26232/2024	AJAYA KUMAR BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
231	D-WP(C)/43099/2024 WP(C)/26233/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
232	D-WP(C)/42475/2024 WP(C)/26234/2024	PRATIMA MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
233	D-WP(C)/43485/2024 WP(C)/26235/2024	HARIS CHANDRA MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
234	D-WP(C)/43808/2024 WP(C)/26236/2024	DINABANDHU MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
235	D-WP(C)/44050/2024 WP(C)/26237/2024	RANU PRADHAN VS GOV'T OF ODISHA.	DEBENDRA KUMAR DHAR VS	// 0 //
236	D-WP(C)/43135/2024 WP(C)/26238/2024	BIKRAM SWAIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
237	D-WP(C)/43930/2024 WP(C)/26239/2024	MANJUSHA BHOI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
238	D-WP(C)/44403/2024 WP(C)/26240/2024	NRUSINGH CHARAN BARIK VS	AMBIKA PRASAD RAY VS	// 0

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239	D-WP(C)/44528/2024 WP(C)/26241/2024	STATE OF ODISHA SITARAM BISHI VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
240	D-WP(C)/44326/2024 WP(C)/26242/2024	STATE OF ODISHA CHITTARANJAN NAYAK VS	BHARATI DASH VS	// // ()
241	D-WP(C)/43810/2024 WP(C)/26243/2024	STATE OF ODISHA MANJULA MANJARI MISHRA VS	TUSHAR KANTA NAYAK VS	// // ()
242	D-WP(C)/44404/2024 WP(C)/26244/2024	STATE OF ODISHA NANDINI KESHARI @ SINGH VS	PRASANTA KUMAR SATAPATHY VS	// // ()
243	D-WP(C)/44524/2024 WP(C)/26245/2024	STATE OF ODISHA BHARAT PODH VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
244	D-WP(C)/44727/2024 WP(C)/26246/2024	STATE OF ODISHA DR. SABITA KUMARI BARAD VS	ANANTA NARAYAN PATTANAYAK VS	// // ()
245	D-WP(C)/44260/2024 WP(C)/26247/2024	STATE OF ODISHA ASMIT KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
246	D-WP(C)/35710/2024 WP(C)/26248/2024	STATE OF ODISHA KISHORE CHANDRA KAR VS	PRADIPTA KISHORE BHUYAN VS	// // ()
247	D-WP(C)/43132/2024 WP(C)/26249/2024	STATE OF ODISHA UPENDRA NARAYANA MAHANTA VS	JYOTIRMAY GUPTA VS	// // ()
248	D-WP(C)/43074/2024 WP(C)/26250/2024	STATE OF ODISHA JAYAKRUSHNA BEHERA VS	MANOJ KUMAR MOHANTY (2) VS	// // ()
249	D-WP(C)/44778/2024 WP(C)/26251/2024	STATE OF ODISHA KALPATARU SAHU VS COLLECTOR, KENDRAPARA	GOPAL AGARWAL VS M/S. M. K. MOHANTY, T. SETHI	// // ()

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250	D-WP(C)/43815/2024 WP(C)/26252/2024	DEBENDRA NATH BEHERA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
251	D-WP(C)/44601/2024 WP(C)/26253/2024	PRADIPTA KUMAR MOHAPATRA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
252	D-WP(C)/44251/2024 WP(C)/26254/2024	RAJANI KANT PADHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
253	D-WP(C)/42069/2024 WP(C)/26255/2024	MADHABANAND PRADHAN VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
254	D-WP(C)/44673/2024 WP(C)/26256/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
255	D-WP(C)/34931/2024 WP(C)/26257/2024	SATRUGHNA ROUT VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
256	D-WP(C)/41985/2024 WP(C)/26258/2024	KARTIKEYA RATH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
257	D-WP(C)/44669/2024 WP(C)/26259/2024	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
258	D-WP(C)/44805/2024 WP(C)/26260/2024	TRISHA HOSPITAL,CTC(JNANENDRA SAMAL) VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
259	D-WP(C)/42873/2024 WP(C)/26261/2024	BISWAMBAR OJHA VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
260	D-WP(C)/43701/2024 WP(C)/26262/2024	BISWAJIT SENAPATI VS TAHASILDAR BHUBANESWAR	JASHOBANTA DASH VS	// 0 //
261	D-WP(C)/42670/2024	MANOJ KUMAR JENA	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/26263/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44232/2024 WP(C)/26264/2024	SWARNALATA SAHU VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
263	D-WP(C)/44264/2024 WP(C)/26265/2024	JAGAN SAMAL VS SECY, REVNUUE AND DISASTER MANAGEMENT DEPT., BBSR	MAGA BEHERA VS	// 0 //
264	D-WP(C)/44237/2024 WP(C)/26266/2024	TILOTTAMA SAHOO VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
265	D-WP(C)/44238/2024 WP(C)/26267/2024	JAGABANDHU KAR VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
266	D-WP(C)/44015/2024 WP(C)/26268/2024	UDAYNATH ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
267	D-WP(C)/44559/2024 WP(C)/26269/2024	MAHENDRA KUMAR MOHANTY VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
268	D-WP(C)/44618/2024 WP(C)/26270/2024	GOVERNING BODY GANGADHAR MOHAPATRA LAW COLLEGE PURI VS MADHUSUDAN LAW UNIVERSITY STATION ROAD CUTTACK	SUDARSHAN NANDA VS	// 0 //
269	D-WP(C)/42333/2024 WP(C)/26271/2024	NIRANJAN BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
270	D-WP(C)/44646/2024 WP(C)/26272/2024	SHAKTI RANJAN MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
271	D-WP(C)/44905/2024 WP(C)/26273/2024	MD NAJRUL VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
272	D-WP(C)/44018/2024 WP(C)/26274/2024	RANJIT KUMAR PATTNAIK VS	GYANA RANJAN SETHI VS	// 0

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273	D-WP(C)/42470/2024 WP(C)/26275/2024	STATE OF ODISHA PRADIP KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
274	D-WP(C)/43309/2024 WP(C)/26276/2024	STATE OF ODISHA DAYANIDHI JENA VS	ASHOK KUMAR SAHOO VS	// // ()
275	D-WP(C)/44011/2024 WP(C)/26277/2024	STATE OF ODISHA NIRANJAN SAHOO VS	PRASANNA KUMAR SAHOO VS	// // ()
276	D-WP(C)/44036/2024 WP(C)/26278/2024	STATE OF ODISHA PRADEEP KUMAR PRAHARAJ VS	ARJUNA CHARANA BEHERA VS	// // ()
277	D-WP(C)/42787/2024 WP(C)/26279/2024	STATE OF ODISHA SUBHARANJAN PATTNAIK VS	PRAVAT KUMAR MOHANTY VS	// // ()
278	D-WP(C)/44461/2024 WP(C)/26280/2024	STATE OF ODISHA ABDUL GANI VS	ARIJEET MISHRA VS	// // ()
279	D-WP(C)/44557/2024 WP(C)/26281/2024	STATE OF ODISHA SUSHIL KUMAR MOHAPATRA VS	LALATENDU SAMAL VS	// // ()
280	D-WP(C)/44860/2024 WP(C)/26282/2024	STATE OF ODISHA DR. BHARATI MISRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
281	D-WP(C)/44667/2024 WP(C)/26283/2024	STATE OF ODISHA PURNA CHANDRA PADHAN VS	BHOJARAJ SETH VS	// // ()
282	D-WP(C)/44786/2024 WP(C)/26284/2024	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST M/S. BASANT RICE INDUSTRIES PVT. LTD., BOLANGIR VS	HIMANSHU SEKHAR MISHRA VS	// // ()
283	D-WP(C)/44682/2024 WP(C)/26285/2024	STATE OF ODISHA DEBASIS MISHRA VS ICICI PRUDENTIAL LIFE INSURANCE CO LTD	SHAKTI DATTA TRIPATHY VS	// // () //

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284	D-WP(C)/44533/2024 WP(C)/26286/2024	CHANDAN KUMAR SENAPATI VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
285	D-WP(C)/44903/2024 WP(C)/26287/2024	RAJAT KUMAR MOHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
286	D-WP(C)/44668/2024 WP(C)/26288/2024	KRISH COAL MOVER, JHARSUGUDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
287	D-WP(C)/44918/2024 WP(C)/26289/2024	PINKI MAJHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
288	D-WP(C)/42930/2024 WP(C)/26290/2024	B.DEBARAJ PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
289	D-WP(C)/43396/2024 WP(C)/26291/2024	SIDHILAL MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
290	D-WP(C)/42463/2024 WP(C)/26292/2024	M.C.GOURANGA SAHANI U.P.(M.E)SCHOOL, BHADRAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
291	D-WP(C)/42766/2024 WP(C)/26293/2024	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
292	D-WP(C)/44239/2024 WP(C)/26294/2024	M/S KESHAB SWAIN VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK.	KAJAL SAHOO VS	// 0 //
293	D-WP(C)/44023/2024 WP(C)/26295/2024	MANASISH MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
294	D-WP(C)/43636/2024 WP(C)/26296/2024	SANTILATA SAMAL@ DEI VS ADDL.COMMISSIONER, LAND RECORDS AND SETTLEMENT, JAJPUR	AJIT KUMAR SAHOO VS	// 0 //
295	D-WP(C)/42469/2024	HAREN KUMAR SAHOO	KUNAL KUMAR SWAIN	//

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	WP(C)/26297/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/44895/2024 WP(C)/26298/2024	M/S. AMIT METALIKS COMPANY, SUNDERGARH VS JOINT COMMISSIONER OF STATE TAX, ENFORCEMENT RANGE, SAMBALPUR	AVIJIT PATNAIK VS	// 0 //
297	D-WP(C)/44229/2024 WP(C)/26299/2024	M/S UTTAM ENGINEERING WORKS,CTC VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
298	D-WP(C)/44917/2024 WP(C)/26300/2024	BAILOCHAN PADHAN VS COLLECTOR BARGARH	JAGABANDHU SAHU VS	// 0 //
299	D-WP(C)/43712/2024 WP(C)/26301/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
300	D-WP(C)/44458/2024 WP(C)/26302/2024	ASHIF KHAN VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
301	D-WP(C)/43697/2024 WP(C)/26303/2024	K.GEETARANI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
302	D-WP(C)/44465/2024 WP(C)/26304/2024	ANWAR AHMED KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
303	D-WP(C)/43939/2024 WP(C)/26305/2024	TRILOCHAN MUDULI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
304	D-WP(C)/41055/2024 WP(C)/26306/2024	UNION OF INDIA VS SUBHASH CHANDER	BABITA SAHU,C.G.C VS	// 0 //
305	D-WP(C)/44466/2024 WP(C)/26307/2024	GHASI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
306	D-WP(C)/43906/2024 WP(C)/26308/2024	KISHORE CHANDRA BISWAL VS	BINI MISHRA VS	// 0

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307	D-WP(C)/42072/2024 WP(C)/26309/2024	THE GENERAL MANAGER, MAHANADI COAL FIELDS, BHUBANESWARI AREA, ANGUL RABINDRA KUMAR BARIK VS STATE OF ORISSA	PRAFULLA CHANDRA ACHARYA VS	// // 0 //
308	D-WP(C)/44242/2024 WP(C)/26310/2024	M/S PRASANNA KUMAR PRADHAN VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, KEONJHAR.	KAJAL SAHOO VS	// 0 //
309	D-WP(C)/42991/2024 WP(C)/26311/2024	DIBAKAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
310	D-WP(C)/41509/2024 WP(C)/26312/2024	DEEPANWITA MOHANTY VS THE STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
311	D-WP(C)/43663/2024 WP(C)/26313/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
312	D-WP(C)/43399/2024 WP(C)/26314/2024	DHALESWAR SOREN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
313	D-WP(C)/42482/2024 WP(C)/26315/2024	JATINDRA KUMAR NANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
314	D-WP(C)/44483/2024 WP(C)/26316/2024	KIRAN MAJHI VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
315	D-WP(C)/42644/2024 WP(C)/26317/2024	RUDRADEV NAIK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
316	D-WP(C)/44009/2024 WP(C)/26318/2024	RABINARAYAN PRASAD HOTA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
317	D-WP(C)/44612/2024 WP(C)/26319/2024	SUBODH CHANDRA DAS VS ODISHA GRAMYA BANK, KHURDA	SAMEER KUMAR DAS VS	// 0 //

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318	D-WP(C)/43737/2024 WP(C)/26320/2024	MALAYA KUMAR NAYAK VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	TUSHAR KANTI SATAPATHY VS	// () //
319	D-ABLAPL/31365/2024 ABLAPL/11727/2024	BIPIN @ BIPINI BIHARI MOHAPATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	GOBINDAPUR /189 /2024 () //
320	D-ABLAPL/31430/2024 ABLAPL/11728/2024	SK. ABDOL @ GULAM HOSEN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /394 /2024 () //
321	D-ABLAPL/31485/2024 ABLAPL/11729/2024	MIRZA PERWEZ AKHTAR BAIG @ MIRZA PERWEZ @ MIRZA MD. AKHTAR PERWEZ @ MISHRA VS STATE OF ODISHA	AMRITA CHANDRA JENA VS	PURUNABAZAR /92 /2017 () //
322	D-ABLAPL/31496/2024 ABLAPL/11730/2024	SUMANTA BARAD VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /407 /2024 () //
323	D-ABLAPL/31525/2024 ABLAPL/11731/2024	MANTU @ BIBEK DIGAL @ BIBEKANANDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /110 /2020 () //
324	D-ABLAPL/30079/2024 ABLAPL/11732/2024	SOMANATH SAHOO @ BHANGA RAJA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /492 /2024 () //
325	D-ABLAPL/31228/2024 ABLAPL/11733/2024	PRASANTA BEHERA VS STATE OF ODISHA	GOUR CHANDRA BARIK VS	Bamapada (Industrial Area) /150 /2024 () //
326	D-ABLAPL/31509/2024 ABLAPL/11734/2024	SK.SABAJ KADRI @ SAHABAZ QUADRI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	DHAMNAGAR /417 /2024 () //
327	D-ABLAPL/30584/2024 ABLAPL/11735/2024	MANORANJAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /561 /2024 () //
328	D-ABLAPL/31515/2024 ABLAPL/11736/2024	PRADEEP PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /336 /2002 () //
329	D-ABLAPL/31472/2024	AKULA SWAIN	MANORANJAN DAS	KHANDAPARA /266 /2024

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	ABLAPL/11737/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/30136/2024 ABLAPL/11738/2024	PRAKASH SAHOO VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	KAKATAPUR /112 /2023 () //
331	D-ABLAPL/31488/2024 ABLAPL/11739/2024	DAPLLU @ DUSMANTA KUMAR BAG VS STATE OF ODISHA	PRABIR KUMAR RAY VS	RAGHUNATHPALI /194 /2024 () //
332	D-ABLAPL/31520/2024 ABLAPL/11740/2024	BALARAM MEHER VS STATE OF ODISHA(VIG.)	LAXMI NARAYAN PATEL VS	SAMBALPUR VIGILANCE /19 /2024 () //
333	D-ABLAPL/31489/2024 ABLAPL/11741/2024	SIDDHANTA DAS VS STATE OF ODISHA	ASHOK DAS VS	DHAMNAGAR /428 /2024 () //
334	D-ABLAPL/30517/2024 ABLAPL/11742/2024	SK. SAKIL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //
335	D-ABLAPL/31523/2024 ABLAPL/11743/2024	SIMANCHALA @ GANE SIMHACHALAM VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHAMAKHANDI /316 /2024 () //
336	D-ABLAPL/31492/2024 ABLAPL/11744/2024	DINESH NAIK VS STATE OF ODISHA	SAYANTAN PANDA VS	BHATILI /255 /2024 () //
337	D-ABLAPL/31540/2024 ABLAPL/11745/2024	BISWANATH BALBANTARAY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	JANKIA P.S. /357 /2024 () //
338	D-ABLAPL/31162/2024 ABLAPL/11746/2024	BISHNU @ BISHNU CHARAN PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /454 /2024 () //
339	D-ABLAPL/31342/2024 ABLAPL/11747/2024	RAMESH NAIK @ NAYAK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	CHANDRASEKHARPUR /732 /2024 () //
340	D-ABLAPL/30476/2024 ABLAPL/11748/2024	SHRIDHAR @ SRIDHAR BEHERA VS	VIVASWAT MOHAPATRA VS	SORO /799 /2024 ()

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341	D-ABLAPL/30478/2024 ABLAPL/11749/2024	STATE OF ODISHA SUBASH CHANDRA BEHERA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	// SORO /799 /2024 ()
342	D-ABLAPL/30537/2024 ABLAPL/11750/2024	INDUMATI NATH VS STATE OF ODISHA	ARIJEET MISHRA VS	// JAJPUR ROAD /585 /2024 ()
343	D-ABLAPL/31345/2024 ABLAPL/11751/2024	RAMESH NAIK @ NAYAK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	// CHANDRASEKHARPUR /731 /2024 ()
344	D-ABLAPL/30514/2024 ABLAPL/11752/2024	TULU @ TUTU @ ABHIJIT SENAPATI VS STATE OF ODISHA	DEBASIS SAHOO VS	// NANDIPADA /54 /2007 ()
345	D-ABLAPL/31083/2024 ABLAPL/11753/2024	PAPUN SWAIN VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// PARJANG /126 /2018 ()
346	D-ABLAPL/31394/2024 ABLAPL/11754/2024	SUBHENDU KABI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// RAIRANGPUR TOWN /2 /2019 ()
347	D-ABLAPL/31154/2024 ABLAPL/11755/2024	PURNA CHANDRA SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /322 /2024 ()
348	D-ABLAPL/30667/2024 ABLAPL/11756/2024	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// NILGIRI /227 /2024 ()
349	D-ABLAPL/31330/2024 ABLAPL/11757/2024	PRADEEPTA KUMAR MANGARAJ @ GADA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /222 ()
350	D-ABLAPL/31636/2024 ABLAPL/11758/2024	SANTOSH KARNA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	// MANAMUNDA /150 /2023 ()
351	D-ABLAPL/30739/2024 ABLAPL/11759/2024	SATYAJIT @ SATYAJEET JENA VS STATE OF ODISHA	BASUDEV PUJARI VS	// SONEPUR /245 /2024 ()

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352	D-ABLAPL/31442/2024 ABLAPL/11760/2024	NIGAMANANDA BEHERA @ PAPI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	CHANDAKA P.S. /159 /2024 () //
353	D-ABLAPL/30854/2024 ABLAPL/11761/2024	BIRANCHI BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	CHOUDWAR /521 /2024 () //
354	D-ABLAPL/31519/2024 ABLAPL/11762/2024	NIRANJAN DURGA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /222 /2024 () //
355	D-ABLAPL/31522/2024 ABLAPL/11763/2024	MANOJ @ MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /347 /2024 () //
356	D-ABLAPL/29079/2024 ABLAPL/11764/2024	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() 2(A)CC/0000262/2024
357	D-ABLAPL/31432/2024 ABLAPL/11765/2024	HARESH CHANDRA KISAN VS STATE OF ODISHA	MANAS PATI VS	MAHABIROD /191 /2024 () //
358	D-ABLAPL/29899/2024 ABLAPL/11766/2024	PRAFULLA BEHERA VS STATE OF ODISHA	SRIKANT MOHAPATRA VS	MANGALPUR /281 /2024 () //
359	D-ABLAPL/30935/2024 ABLAPL/11767/2024	URBASHI MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /205 /2024 () //
360	D-ABLAPL/30860/2024 ABLAPL/11768/2024	MANAS MALLICK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	NEMALO /152 /2024 () //
361	D-ABLAPL/30861/2024 ABLAPL/11769/2024	SIBARAM BEHERA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	SUNABEDA /165 /2024 () //
362	D-ABLAPL/30894/2024 ABLAPL/11770/2024	LAXMIDHAR ROUSTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
363	D-ABLAPL/30903/2024	TAPAN NAYAK	AMLAN SHAKTI PAUL	BANAPUR P.S. /290 /2020

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	ABLAPL/11771/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/30936/2024 ABLAPL/11772/2024	SK. NASIMUDDIN @ SK.NASIRUDDIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
365	D-ABLAPL/30928/2024 ABLAPL/11773/2024	N. SUMATI PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /315 /2019 () //
366	D-ABLAPL/30937/2024 ABLAPL/11774/2024	DIPTI RANJAN BEHERA @ JULU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	//0 () //
367	D-ABLAPL/30646/2024 ABLAPL/11775/2024	MANORANJAN SAHOO VS STATE OF ODISHA	AKASH BHUYAN VS	//0 () //
368	D-ABLAPL/31009/2024 ABLAPL/11776/2024	SARAT CHANDRA DEBATA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /882 /2024 () //
369	D-ABLAPL/30766/2024 ABLAPL/11777/2024	NATABAR GANTAYAT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /511 /2024 () //
370	D-ABLAPL/31034/2024 ABLAPL/11778/2024	RANJAN KUMAR SWAIN VS STATE OF ODISHA	SK.KALIMUDDIN VS	NIMAPADA /288 /2024 () //
371	D-ABLAPL/31550/2024 ABLAPL/11779/2024	SATYABRATA PATRA @ LIPUNA VS STATE OF ODISHA	PRATIK DASH VS	BHADRAK RURAL /614 /2024 () //
372	D-ABLAPL/30836/2024 ABLAPL/11780/2024	KALPALATA PATRA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	RAIRANGPUR TOWN /231 /2024 () //
373	D-ABLAPL/31571/2024 ABLAPL/11781/2024	SK. ANWAR VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NISCHINTAKOILI /111 /2024 () //
374	D-ABLAPL/31591/2024 ABLAPL/11782/2024	SHREE KUMAR SUJAL @ SUJAL BEURA VS	BIBHUTI RANJAN MOHANTY VS	ATHGARH /288 /2024 ()

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375	D-ABLAPL/31573/2024 ABLAPL/11783/2024	STATE OF ODISHA SPANDAN PRADHAN VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /958 /2024 ()
376	D-ABLAPL/30846/2024 ABLAPL/11784/2024	STATE OF ODISHA SOUMYA RANJAN BARIK VS	RAMAKRUSHNA PATTANAIAK VS	// / /0 ()
377	D-ABLAPL/31576/2024 ABLAPL/11785/2024	STATE OF ODISHA KARAMA DAS @ SIDU VS	BIRAJA PRASAD NANDA VS	// LALBAG /208 /2024 ()
378	D-ABLAPL/30890/2024 ABLAPL/11786/2024	STATE OF ODISHA LAXMIPRIYA NAIK VS	JAYDEEP PAL VS	// DARGHA BAZAR /183 /2024 ()
379	D-ABLAPL/31461/2024 ABLAPL/11787/2024	STATE OF ODISHA SUSANTA DAS VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /764 /2024 ()
380	D-ABLAPL/30923/2024 ABLAPL/11788/2024	STATE OF ODISHA UMESH BEHERA VS	DEEPAK KU SAHOO VS	// PATKURA /181 /2024 ()
381	D-ABLAPL/31487/2024 ABLAPL/11789/2024	STATE OF ODISHA LISARANI SAHOO VS	DEEPAK KUMAR PANI VS	// ANGUL SADAR PS /560 /2024 ()
382	D-ABLAPL/31592/2024 ABLAPL/11790/2024	STATE OF ODISHA DEBABRATA PATRA @ DUBUNU PATRA VS	PARTHA SARATHI NAYAK VS	// NANDIPADA /272 /2024 ()
383	D-ABLAPL/31597/2024 ABLAPL/11791/2024	STATE OF ODISHA SURYAPRABHA PALAI VS	SIDDHARTH PRASAD MISHRA VS	// RAJGANGPUR /353 /2024 ()
384	D-ABLAPL/30959/2024 ABLAPL/11792/2024	STATE OF ODISHA BAPUJI @ SURESH CHANDRA BARIK VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /395 /2024 ()
385	D-ABLAPL/31499/2024 ABLAPL/11793/2024	STATE OF ODISHA MANORANJAN PRADHAN VS	MAHES DAS VS	// CYBER CRIME AND E.O, BALASORE /13 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/31037/2024 ABLAPL/11794/2024	JALADHAR MANDAL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAISINGA /284 /2024 () //
387	D-ABLAPL/31554/2024 ABLAPL/11795/2024	SOMANATH BALIARSINGH VS STATE OF ODISHA	NIRUPAMA BEHERA VS	JANKIA P.S. /357 /2024 () //
388	D-ABLAPL/31080/2024 ABLAPL/11796/2024	BHAGIRATHI PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /112 /2024 () //
389	D-ABLAPL/31602/2024 ABLAPL/11797/2024	AJIT KUMAR SETHI VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /338 /2024 () //
390	D-ABLAPL/31556/2024 ABLAPL/11798/2024	PABITRA KUMAR SWAIN VS STATE OF ODISHA	SUDHIR RANJAN MAHAPATRA VS	BALIPATNA /441 /2024 () //
391	D-ABLAPL/31362/2024 ABLAPL/11799/2024	SIBANI PATRA @ SIVAJI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	HINJILI /834 /2024 () //
392	D-ABLAPL/31619/2024 ABLAPL/11800/2024	BASUDEV SAHUKAR VS STATE OF ODISHA	NARESH CHANDRA JENA VS	FATEGARH /99 /2024 () //
393	D-ABLAPL/31111/2024 ABLAPL/11801/2024	CHANDAN KUMAR MANDAL @ CHANDAN MANDAL VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAISINGA /284 /2024 () //